

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	43001/16	शरप-राय	177mVA	शाबजाद	50/=	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	43002/16	शतपाल	"	बिजप-मह	50/=	
3.	43003/16	शरपजीत सिन्हा	"	"	50/=	
4.	43005/16	राजेश कुमार	"	"	50/=	
5.	43008/16	राहुल रविम	"	"	50/=	
निस्तारित वाक -				मिल		

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**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of... J Agm Choudhary

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
7258/16	दरमल	MV Act	लोदी	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
7246/16	अमीन शेख	"	"	100/-	
7245/16	मिर्जा	"	1	100/-	
7244/16	दाविदा अहमद	"	1	100/-	
7254/16	रुहेया	1	1	100/-	
7255/16	तुलसी	1	1	100/-	
	निज्जारी यादव		NIL		

जपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं० 1, गान्जियाबाद



